

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3875  
ANSWERED ON:04.09.2012  
GORKHA TERRITORIAL ADMINISTRATION  
Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether after more than twenty two years, Gorkha Territorial Administration (GTA) has come into effect;
- (b) if so, whether the Union Government has assured assistance to the newly formed body;
- (c) if so, the details thereof; and
- (d) the other steps taken or suggested by the Union Government for peace in the hilly region?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d) Yes, Madam. The State Government on 2nd August, 2012 has completed the notification of the GTA Act and the GTA took oath on 3rd August, 2012. As per the agreement, the Government of India will provide financial assistance of Rs 200 crore per annum for 3 years for projects to develop the socio-economic infrastructure in GTA over and above the normal plan assistance to the State of West Bengal. The Union Government and the State Government are working together to resolve the issue of identification of areas for inclusion into GTA etc.